NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/102/2016

NAME OF THE PETITIONER(S)

: S. K. Ganesan & 6 others

NAME OF THE RESPONDENT(S) : Balaji Rubber Industries Private Limited & 7 others

UNDER SECTION

: 397/398, 402 and 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SANDEEP KUMAR

Responderly 1 to 5

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ORDER

Ms S Manjula Devi, counsel for petitioners present. Shri Sandeep Kumar, counsel for R1 to R5 and Shri B Dhanaraj, counsel for R6 are present. Counsel for petitioners submitted that mediation talks between the parties has failed. Counsel for the respondents sought time to seek instructions from the client regarding the status of the mediation between the parties. At their request time is enlarged. Put up on <u>05.04.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)